

ORDERS No. 5

O.A. No. 573/12

Advocates: M/s. G.K.Behera, D.R.Mishra

Advocates: Mr. B.K.Mohapatra

ORDER dated 11th April, 2013.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing Memo dated 18.03.2013 the applicant has stated as

under:

“MEMO

The applicant challenges the order of the Respondent No.2 rejecting the written request of refusal of the applicant to accept the promotion ad posting to higher post offered to him and enforce him the promotion upon the applicant.

On dtd. 02.08.2012 the Hon'ble Tribunal while admitting the OA and issuing notice to the Respondents 1 pleased to direct that status quo as on date in respect of the applicant shall be maintained.

At present the applicant is ready and willing to accept the promotion and posting. So in the interest of justice the matter may be listed tomorrow for admission and final disposal.”

Accordingly this matter has been listed today. Heard Mr.

G.K.Behera, Ld. Counsel for the Applicant and Mr. B.K.Mohapatra, Ld. Addl. CGSC appearing for the Respondents. In view of the memo filed and submission made today this OA stands disposed of being infructuous. No costs.


MEMBER (Admn.)


MEMBER (Judl.)